

Annexure-2

Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NIL | | | | | | | | | | | | | | |